

set up; and

(d) the amount earmarked during 1989-90 for this purpose?

**THE MINISTER OF DEFENCE (SHRI K.C. PANT):** (a) The Mysore Urban Development Authority have agreed to allot land for Centre for Artificial Intelligence and Robotics at Mysore, subject to approval of the State Government.

(b) Ministry of Defence had requested for above 100 acres of land whereas Mysore Urban Development Authority have now agreed to allot 75 acres.

(c) A nucleus of the Centre is already functioning from temporary accommodation in the DRPO Campus in Bangalore.

(d) An amount of Rs. 100 lakhs has been earmarked in the current financial year 1989-90 for acquisition of land and civil works.

**Sealing of Accounts of Hotels of I.T.D.C.**

\*885. SHRI ANOOPCHAND SHAH:  
SHRI SANAT KUMAR MANDAL:

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Will the Minister of CIVIL AVIATION

AND TOURISM be pleased to state:

(a) whether the accounts of three hotels in Delhi, run by the India Tourism Development Corporation have been sealed on account of cheques issued to the Municipal Corporation of Delhi having bounced:

(b) if so, the details thereof including the amount of property tax outstanding against each of these hotels and the period for which it was due:

(c) the reasons for issuing such cheques by the ITDC; and

(d) the action proposed to be taken against the persons concerned?

**THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL):** (a) to (d). No cheque issued by the ITDC or its Hotels has bounced. The question of M.C.D. sealing the accounts of ITDC and its Hotels because of this, therefore, does not arise. The M.C.D. had sent in March, 1989 bills dated 13-3-1989 for payment of property tax in respect of the following three hotels of ITDC for the amount indicated against each which were required to be paid/objections filed on their demand/assessment latest by 28-3-1989-

<i>Name of the Hotel</i>	<i>Amount demanded</i>
1. Lodhi Hotel	Rs. 11.52 lakhs
2. Ranjit Hotel	Rs. 9.34 lakhs
3. Qutab Hotel	Rs. 29.31 lakhs
Total	Rs. 50.17 lakhs

ITDC field objections on the demands/assessment made by the MCD by the due date i.e. 28-3-1989. However, the MCD issued distress warrants which were received

on 3-4-1989, freezing the bank accounts of the three ITDC Hotels. To resolve the matter, the ITDC Hotels have paid service charges to the tune of Rs. 7.80 lakhs to the MCD for

the years 1985-86 to 1988-89 against their demand for property tax for Rs. 50.17 lakhs. The distress warrants issued by the MCD have since been withdrawn on 12.4.1989.

**Payment of Taxes and other Bills through Banks**

\*888. DR. G. VIJAYA RAMA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up composite, unified and computerised collection centres for payment of all taxes and other bills and charges from citizens on supplies of water, electricity, house taxes, road taxes, insurance premia etc. throughout the country in order to affect easy recoveries and save ordeal of citizens;

(b) if so, the details thereof; and

(c) if not, whether Government propose to make these arrangement at all the Banks in the country in order to increase their revenues and help the public?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

(c) There are practical difficulties in the way of implementing such an idea.

**Improvement in Self Employment under Twenty Point Programme**

\*890. SHRI VIRDHI CHANDER JAIN: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether through the implementation of the 20-Point Programme in Rajasthan, Gujarat and Uttar Pradesh there has been improvement in the segment of self employment; and

(b) if so, the details thereof since the commencement of the 20-Point Programme?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) Yes Sir.

(b) The Integrated Rural Development Programme which is part of the Twenty Point Programme seeks to provide self employment. A statement indicating the details of the implementation of the integrated Rural Development Programme for the years 1982-83 to 1988-89 is given below:-